

**12.15 hrs.**

## **ELECTIONS TO COMMITTEES**

### **(i) All India Council for Technical Education**

**Title:** Motion for election of one member to the All India Council for Technical Education. (Motion adopted).

**THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH):** I beg to move the following:

"That in pursuance of sections 3(4)(j) and 4(3) of the All India Council for Technical Education Act, 1987, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to serve as member of the All India Council for Technical Education for the period upto 2.11.2004 with effect from the date of election by the House."

MR. DEPUTY-SPEAKER: The question is:

"That in pursuance of sections 3(4)(j) and 4(3) of the All India Council for Technical Education Act, 1987, the members of this House do proceed to elect, in such manner as the Speaker may direct, one member from among themselves to serve as member of the All India council for Technical Education for the period upto 2.11.2004 with effect from the date of election by the House."

*The motion was adopted.*